

Introduction of computerisation in the Income Tax Department

936. SHRI NAND KISHORE BHATT: Will the Minister of FINANCE be pleased to state:

(a) what are the reasons for re-introducing computerisation in the Income-Tax Department;

(b) whether it is a fact that computerisation in the Income-Tax Department is likely to lead to a shrinkage of employment potential and a eventual joblessness and also retrenchment of employees; and

(c) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) Government have consulted M/s Computer Maintenance Corporation in the matter and their report is under consideration. For the immediate need of the Department, the following minor computerised applications have been developed by the EDP Centre of Directorate of Inspection (System):—

1. Monitoring accuracy in the manual calculation of taxes in high revenue yielding cases.

2. Quarterly review of Central Action Plan of the Department.

3. Compilation of key area performance statistics.

4. Processing of challans received in the Central Treasury Unit of Commissioner Charges.

5. Allotment of Permanent Account Number (PAN).

6. Processing of applications for approval of terms and condition of service contract outside India u/s 80 RRA of the Income-tax Act,

(b) and (c) Computerisation in the Income-tax Department will not lead to retrenchment of employees and is also unlikely to lead to shrinkage of

employment potential and eventual joblessness.

Foreign Exchange granted to Chief Minister of Andhra Pradesh for his visit to the United States

937. SHRI BHUVNESH CHATURVEDI: Will the Minister of FINANCE be pleased to state the amount of foreign exchange granted to the Chief Minister of Andhra Pradesh during his last visit to the United States?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): The details of the foreign exchange given by Indian Embassy in Washington to the Chief Minister of Andhra Pradesh during his visit to the United States from June 9 to 20, 1984 are given below:—

(i) Accommodation : US. \$ 1382.50

(ii) Limousine : US. \$ 2379.50

(iii) Entertainment US. \$ 471.70

In addition, the Chief Minister was sanctioned Cash Allowance @ US. \$ 35 per day. Precise details regarding the payment of Cash Allowance and any other payments made by the Consulate General of India, San Francisco and New York are awaited and would be laid on the Table of the House.

2. The Chief Minister was also authorised release of foreign exchange worth Rs. 990 towards personal incidents through the Reserve Bank of India, Hyderabad.

3. This does not include the foreign exchange given to the officials who accompanied the Chief Minister to USA.

Passenger traffic on Indian Airlines Delhi-Jaipur-Kota route

938. SHRI BHUVNESH CHATURVEDI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) what is the average number of passengers on the Indian Airlines